

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 10.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (CA)/138/2024 in Company Petition/6/2023
NAME OF THE COMPANY	Paradise Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	Ranga Raju Kosuri
NAME OF THE RESPONDENT(S)	Paradise Ventures Pvt Ltd
UNDER SECTION	241

**ORDER**

**IA (CA)/138/2024**

**Present:** None appeared for the Applicant.

Ld. Counsel Mrs. Madhavi Latha for the Respondent.

Ld. Counsel Mrs. Madhavi Latha has taken service on behalf of the Respondent. Let counter be filed by the next date of hearing. **Matter is adjourned to 08.07.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**